

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.11/(MAH)/2016
CA No. 101/2016

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: Mr. Prabhakar Jindal & ors.
V/s.
M/s. Sagar Agriculture & Properties

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	S.K. Baha-	cert - Petitioner	Baha-
2	Supriya Majumdar	Adv. for Respondent	Supriya

ORDER

CA No. 101 in T.C.P. No. 11/397-398/CLB/MB/MAH/2016

1. The Learned Representatives of both the sides are present.
2. Seeking time to arrive at a Mutual Settlement. Granted.
3. By consent adjourned to **19th July, 2017.**

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: 03.05.2017